

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 323 OF 2016

Dated: 24th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Company Ltd. Appellant(s)

Vs.

M/s Balaji Power (A Unit of Hira Ferro Alloys Ltd.) & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt